

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

04/12/2018

O.A./260/439/2018 P RAMAKRISHNAN

FOR INTERIM PRAYER, ON COURT -V/S-

MEMO D/O POST

ITEM NO:1

FOR APPLICANTS(S) Adv. : Mr. J.M. Patnaik

FOR RESPONDENTS(S) Adv.: Mr. R.K. Kanungo

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsel for both sides.
	<p>Ld. Counsel for the applicant submitted that the grievance of the applicant is for consideration of his promotion to Junior Administrative Grade (JAG) for which he has filed representation dated 06.07.2018 (Annexure-A/5) before the the authorities. However, his case has not been considered. Ld. Counsel for the applicant submitted that there is no legal bar for consideration of the case of the applicant for promotion as per the decision of the Hon'ble High Court. He also relied upon the decision of the Hon'ble High Court in W.P. (C ) No.8440 of 2009 copy of which has been furnished.</p>
	<p>In view of the limited prayer made by the applicant, the O.A. is disposed of at this stage by directing the Respondent No.1 to consider the representation of the applicant for promotion to JAG taking into consideration the decision of the Hon'ble High Court in W.P. (C ) No.8440 of 2009 within two months of the receipt of copy of this order. It is made clear that we have not expressed any opinion on the merit of this case while passing this order.</p> <p>The O.A. is disposed accordingly. No costs.</p>

Copy of this order along with paper books be sent to Respondent Nos.1 & 4 at the cost of the applicant for which Ld. Counsel for the applicant undertakes to deposit the postal requisites by 05.12.2018.

Free copy of this order be made over to Ld. counsel for both sides.

( SWARUP KUMAR MISHRA) MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
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